

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3268**

TO BE ANSWERED ON THE 07TH AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)

PROBATIONARY PERIOD FOR IPS OFFICERS

3268. SHRI K.R.P. PRABAKARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to reduce the probation period of Indian Police Service (IPS) officers from two years to one year and also to count the probationary time as experience and if so, the details thereof;

(b) whether the probation period is counted on calendar year basis and if so, the details thereof; and

(c) the funds allocated for training of probationary IPS officers during each of the last three years and the current year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): No Madam. There is no proposal to reduce the period of probation from two years to one year. Further, the length of probation is counted as part of service.

(b): The period of probation is counted from the date of joining the service.

(c): IPS Probationers are imparted training in Sardar Vallabhbhai Patel National Police Academy (SVP NPA), Hyderabad. However, funds are not allocated to SVP NPA exclusively for the training of IPS Probationers. Funds allocated to SVP NPA are utilized for conducting Basic Training Course for IPS Probationers, various In-Service courses, Mid Career Training Programme for IPS officers, Induction training Course of IPS, Special Tactics Courses, major & minor works, salary of Staff & faculty etc.